

F. No. J-11017/26/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shashtri Bhawan, New Delhi
Dated the 12th August, 2024

C O R R I G E N D U M

In partial modification of this Department's Order No. J-11017/26/2023 Judicial dated 13.03.2024 the name occurring at Sr. No. 1 in the list of 'Karkardooma Court', under heading "Additional Central Government Counsel", may be read as "**Shri Ajay Kumar**" instead of 'Shri Ajay Kumar Sharma'.

2. Rest of the contents of the aforesaid order dated 13.03.2024 shall read same.
3. Hindi version of this corrigendum will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy to (through mail): -

1. PS to MoS (I/C) L&J
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. The In-Charge, Litigation (Lower Court) Section, New Delhi.
4. District Judges of District & Session Courts, Karkardooma Court, Delhi.
5. Shri Ajay Kumar, Addl. CGC.
6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office / spare copy.



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